

>15.50 hrs.

**Title: Introduction of the Constitution (Amendment) Bill, 2002 (Amendment of articles 124 and 216).**

SHRIMATI RENUKA CHOWDHURY (KHAMMAM): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

*The motion was adopted.*

SHRIMATI RENUKA CHOWDHURY : *I introduce the Bill.*

-----